

No.01/02/89/AM-11/EDI
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated 14-06-2013

TENDER NOTICE

Sub: Supply of Power Distribution Unit

Sealed quotation subscribing "Quotation for supply of Power Distribution Unit for a Rack for hosting IBM Server" are invited from authorized dealers of IBM for the installation at DR Site at NIC Centre, Hyderabad, Andhra Pradesh as per specifications indicated below:

Model	Available input Voltages	Amperage	Available Input Cord	Outlets	Dimensions
>CS-24V4K425A9	230/400V-3-Phase	32A	IEC Red 6hr 3p+N+G Plug, >10'(3m), Bottom/Frt Cord	(12) IEC60320/C13	(1753*44*89mm)
>CL-24V4K425A9	>Wye,50/60 Hz			(12) IEC60320/C19	69.0*1/75*3.50 in

Sealed Quotation may be addressed to Sh. A.C.Jha, DDG, DGFT, Room No.302A, H-Wing, Udyog Bhawan, New Delhi and must reach him by 3.00 P.M on or before 1st July, 2013. The quotation will be opened at 4.00 P.M on the same day in the presence of those tenders who wish to be present. The terms and conditions are as follows:

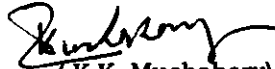
Terms & Conditions:

1. **Delivery period and location:** Delivery and Installation should be made at the following address within 15 days of the placement of supply / purchase order:

DR Site at NIC Centre,
Hyderabad, Andhra Pradesh

2. **EMD:** Earnest Money Deposit (EMD) amount for Rs 5,000/- (Rupees five thousand only) in the form of DD/Bankers cheque drawn in favour of CPAO, DGFT, Payable at New Delhi shall accompany the sealed quotations. Bids not accompanied with EMD shall be summarily rejected. The earnest money shall be returned to the successful and unsuccessful bidder after the finalization of the tender.
3. **Undertaking:** An undertaking in respect of owning all the responsibility about genuineness of the items must accompany the quotation.
4. **Late quotation:** Late Quotations Quotation received late will not be considered.
5. **Right to Reject:** DGFT has the right to reject any or all quotations without assigning any reason or to place purchase order on any supplier.
6. **No cutting / overwriting is allowed in the quotations**
7. **The rate should indicate the cost of item, installation charge and taxes wherever applicable.**
8. **Mode of payment:** The payment will be released only after receiving satisfactory report for delivery and installation of the item/s.

In the event of any dispute, decision of the Additional Director General of Foreign Trade shall be final and binding on all parties.


(K.K. Mushahary)
Foreign Trade Development Officer
Tel No.23061562 ext.392